

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-06/10628/2024/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
**The District & Sessions Judge,**  
**West Karbi Anglong.**

Dated Guwahati, the 25 October, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No.DJ/WKA//Esst./1/2024/631, dated 04.10.2024

Sir,

With reference to the above, I am directed to inform you that Shri Rajneesh Bora, Secretary, District Legal Services Authority, West Karbi Anglong, Hamren has been allowed to avail LTC for the block period of 2022-2024 for travelling from Hamren to Jaisalmer via Guwahati-Delhi-Jaipur and return, w.e.f. 16.11.2024 (evening) till 25.11.2024 along with his mother, Mrs. Ruby Dutta Bora (dependent), and unmarried dependent sister, Ms. Priyam Bora (subject to fulfilling criteria as dependent family members), by the shortest possible route, as per existing rules.

Shri Bora may kindly be informed accordingly.

Yours faithfully,

*sd/-*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-06/10629-10632/2024/A.

Dated 25<sup>th</sup> October, 2024

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Shri Rajneesh Bora, Secretary, District Legal Services Authority, West Karbi Anglong, Hamren.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*AR*  
*25/10/2024*  
**REGISTRAR (VIGILANCE)**  
*hw*  
*25/10/24*